IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 245
105(ND)2017

IN THE MATTER OF:

Mr. Gobinder Singh Chopra & Ors. ... **Applicant/Petitioner**

Vs

M/s. Mr. Preminder Singh & Ors. ... **Respondent**

Under Section: 241-242

Order delivered on 16.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Ritin Rai (Senior Advocate), Mr. Aabhas Kshetrapal with Ms. Monika Phartyal for Respondents

ORDER

Renotify this case on 18.08.2021

(T.S. SINGH)
COURT OFFICER

Ashwani